## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/17	-	For filing rejoinder	242	Kirti Dhani ShahVs.M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

## ORDER

Petitioner is present. PCS for Respondent 1,2 & 3 is present. Petitioner himself requested to grant time for filing rejoinder. List it on 11/01/2018.

Member (T)

Member (J)